TODAY'S CYBER AND ONLINE DISPUTES AND THEIR ADJUDICATION
A PRESENTATION
BY
PAVAN DUGGAL
ADVOCATE, SUPREME COURT OF INDIA
PRESIDENT, CYBERLAWS.NET
PRESIDENT, CYBERLAW ASIA
HEAD, PAVAN DUGGAL ASSOCIATES
Delhi man duped Amazon 166 times by ordering phones, getting refunds each time
FRAUDULENT RECRUITMENT

© of images belongs to the respective copyright holders
Wipro bio attack threat: You can be a victim of bitcoin-fuelled ransomware attack

BY ECONOMICTIMES.COM | UPDATED: MAY 07, 2017, 03.25 PM IST
IRCTC website 'hacked', personal details of lakhs feared stolen

Agencies | May 5, 2016, 10.54 AM IST

Monthly Investment Plan
Invest in best mutual funds. Start as low as Rs 500 pm
www.myuniverse.co.in/ZipSip

HDFC™ Home Loan @9.40%*
Attractive Interest Rate With EMI of just Rs 834* Per Lakh Apply Now
home-loans.hdfc.com/EMI_Calculator

Personal data of around 1 crore customers is feared to have been stolen from the server of the e-ticketing portal Indian Railway Catering and Tourism Corporation (IRCTC), thus raising fears of safety and security.

IRCTC is India’s largest e-commerce website, lakhs of transactions are conducted every day. Customers provide details like Pan Card numbers while filling up online reservation forms.

READ ALSO:
IRCTC website is sitting duck to hackware
ARREST OF WHATSAPP GROUP ADMIN

A WhatsApp group admin was arrested for sharing 'offensive' content.
DEMONETISATION OF MONEY AND CYBER SECURITY

INDIA’S DEMONETIZATION, CASHLESS ECONOMY & CYBERLAW CHALLENGES

PAVAN DUGGAL

CYBER SECURITY LAW THOUGHTS ON IOT, AI & BLOCKCHAIN

PAVAN DUGGAL
Cybercrime-as-a-service a growing threat to India: Experts

Chethan Kumari TNN | Updated: Jan 3, 2017, 05.25 AM IST

TCS is Hiring (Urgent)
0-9 yrs exp; 1.9-9.9 Lakhs Salary Job Referrals Available. Apply Now!
UMASHANKAR CASE – A NEW CHAPTER

- UMASHANKAR SIVASUBRAMANIAN VERSUS THE BRANCH MANAGER
- PHISHING CASE
- DAMAGES OF RS 12,85,000/- GRANTED AGAINST THE BANK
NEW PAYMENT MODES

Aadhaar Pay
Merchant app

BHIM
Bharat Interface of Money

Mobile Law
Pavan Duggal

Technical Definitions
Legality of the mobile format
Service Providers Liability
Mobile Contracts
Mobile Authentication
Mobile Banking
Mobile Crimes
Mobile Misuse
Mobiles and Privacy
Cyber Terrorism
Mobiles and IPR
Mobile Evidence
Mobiles and Child Protection
2G Judgments
and much more...
HISTORICAL CASES

- Baazee.com case
- Famous Bank NSP case-2003

© of images belongs to the respective copyright holders
Cyber Attack At Honda Stops Production After WannaCry Worm Strikes
SOCIALTRADE.BIZ ONLINE SCAM

Socialtrade.biz Online Scam Exposed: 7 Lakh People Cheated for Rs.3700 Cr

By Pratyusha - February 2, 2017

AirAsia-Super Social Sale
BOOK NOW for awesome fares starting from as low as Rs.899* Go to airasia.com

Latest News
Amazon India seeks Government Nod to Set Online Food Venture
Honda CB Shine 2017 Launched with BS IV Engine at ₹ 55,799
No VAT On Items Sold at Discount Prices: Consumers' Body
Now Watch Video Offline Through JioCinema Movies TV App
Indigo airlines claims its Twitter account hacked by person in Texas, US; police registers case

Updated: Jan 30, 2017 21:22 IST
Security breach: SBI blocks 6 lakh debit cards, biggest card replacement in Indian banking
ONLINE FAKE SCAMS

DANGER

JOB SCAM

You’re hired!

Every Year, job seekers collectively lose millions of dollars in fake recruitment scams.

© of images belongs to the respective copyright holders
CYBERCRIME AS A SERVICE

Pune-based global hacker Amit Tiwari arrested

Engineering dropout Amit Vikram Tiwari, 32, compromises 950 foreign email accounts and 171 Indian; he was nabbed in 2003 as well.

© of images belongs to the respective copyright holders
SHAMI TWITTER HANDLE

© of images belongs to the respective copyright holders
KANGANA RANAUT HRITHIK ROSHAN CASE
Equifax cyber attack

Equifax cyber breach: How to safeguard your information
MobiKwik Loses Rs 19 Crore; a Case of Forgery or Cyber Attack?

www.techgig.com | techgig.com
Oct 2, 2017, 08.31 PM IST
RUPAY – INDIA’S OWN DIGITAL CARD
NEW PAYMENT MODES

Aadhaar Pay
Merchant app

Mobile Law
Pavan Duggal

BHIM
Bharat Interface of Money
M-WALLETS - NEW PAYMENT MODES

Mobile Wallets in India

Telecom Backed Wallets
- Idea Money
- Reliance Jio Wallet
- mRupee Mobi Wallet
- Airtel Money
- Vodafone M-Pesa

Independent Wallets
- Freecharge
- Citrus Pay
- Paytm
- Ruplee Wallet
- Oxigen Wallet
- PayU Money
- Mobikwik Wallet
- Momoe

Wallets by Banks
- ICICI Pockets
- State Bank Buddy
- Chillr
- Citi Masterpass
- LIME
- HDFC Payzapp
- PingPay by Axis Bank
CYBERLAW IN INDIA

Textbook on Cyber Law
Pavan Duggal

Cyber Law
An exhaustive section wise Commentary on The Information Technology Act along with Rules, Regulations, Policies, Notifications etc.
Pavan Duggal
THE IT ACT, 2000 – INDIA’S FIRST CYBERLAW

PAVAN DUGGAL

An exhaustive section wise Commentary on The Information Technology Act along with Rules, Regulations, Policies, Notifications etc.

SECOND EDITION

Electronic Data Interchange

© of images belongs to the respective copyright holders
THE IT ACT, 2000 – OBJECTIVES
ELECTRONIC CONTRACT
INTERMEDIARIES

© of images belongs to the respective copyright holders
INTERMEDIARIES AND DUE DILIGENCE UNDER THE IT ACT, 2000

- Intermediaries are required to do due diligence under the terms of the amended Information Technology Act, 2000.

- This due diligence must be done to ensure compliance with the relevant parameters of the amended Information Technology Act, 2000.
INDIAN CYBERLAW

TDSAT IS THE RELEVANT ADJUDICATORY PLATFORM FOR YOU TO GO, IN CASE YOU DO NOT GET REDRESS TO YOUR CYBER AND ONLINE DISPUTES OF TODAY
A PRESENTATION

BY

PAVAN DUGGAL
ADVOCATE, SUPREME COURT OF INDIA

PRESIDENT, CYBERLAWS.NET
PRESIDENT, CYBERLAW ASIA
HEAD, PAVAN DUGGAL ASSOCIATES

pavan@pavanduggal.com
pavanduggal@yahoo.com